

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Hindustan Photo Films Manufacturing Company Ltd

**MAIN PETITION NUMBER** : TCP/1/2021

**(IA/MA) APPLICATION NUMBERS**

IA/99(CHE)/2023; IA/204(CHE)/2023

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**ORDER**

The Applicant is represented by the Ld. Counsel Mr. T.K.Bhaskar through video conferencing mode.

Heard the submissions. Order **reserved**.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT